HIGH COURT OF SIKKIM Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 17.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1 Mr. N. Rai, Senior Advocate.

Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

ORDER

Records reveal that Respondents No.2 and 3 have been served by "dasti" and the Affidavit of service, dated 03-10-2024, has been filed before this Court.

Learned Counsel for the Applicants seeks to serve Notice on the newly added Respondent No.4 and Respondent No.5 also by "dasti".

Let Registry take steps accordingly.

The amended Memo of Appeal has been filed on 11-04-2025 with copy made over to Respondent No.1 through e-mail.

List on 09-05-2025.

Judge 17.04.2025